GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 2160 TO BE ANSWERED ON 04.08.2022

WELFARE OF LANDLESS AGRICULTURE LABOURERS

2160. SHRI IRANNA KADADI:

Will the Minister of Labour and Employment be pleased to state:

- (a)whether as per 2011 Census, the State of Karnataka has large number of landless agricultural labourers;
- (b)if so, the details thereof, State/UT-wise; and
- (c) the details of welfare schemes being implemented including e-Shram card for these labourers and farmers with physical targets set and achieved during each of the last three years, schemewise and State/UT-wise particularly in Karantaka?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

- (a) & (b): No specific census/survey of landless agricultural labourers has been conducted and as such the exact number of landless agricultural labourers in the country is not available.
- (c): The Government is mandated to provide Social Security to unorganised sector workers including landless agricultural labourers by formulating suitable welfare schemes on matters relating to (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government.

The Life and Disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY). PMJJBY is available to the people in the age group of 18 to 50 years having a bank/post office account who Contd..2/-

give their consent to join/enable auto debit. Risk coverage under this scheme is for Rs. 2.00 lakh in case of death of insured, due to any reason, at an annual premium of Rs. 436/- which is to be auto-debited from the subscriber's bank/post office account. The Pradhan Mantri Suraksha Bima Yojana (PMSBY) is also available to the people in the age group of 18 to 70 years with a bank/post office account who give their consent to join/enable auto debit. The risk coverage under the scheme is for Rs 2.00 lakh in case of accidental death or total permanent disability and Rs. 1.00 lakh for partial permanent disability; due to accident at a premium of Rs. 20 per annum which is to be deducted from the account holder's bank/post office account through 'auto-debit'. The details of the beneficiaries registered under PMJJBY and PMSBY is at Annexure I.

The Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) provides an annual health cover of Rs. 5 lakhs per eligible family for secondary and tertiary care hospitalization corresponding to 1949 treatment procedures across 27 specialties. It is a completely cashless and paperless scheme. The beneficiary families under AB-PMJAY have been identified from Social Economic Caste Census (SECC) of 2011 basis 6 deprivation and 11 occupational criteria across rural and urban areas. As on 12.07.2022, a total of 18.47 crore individuals including the State of Karnataka have been verified and provided with the Ayushman Cards.

In order to provide old age protection, the Government of India launched Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) pension scheme in 2019. It provides monthly pension of Rs. 3000/-after attaining the age of 60 years. The workers in the age group of 18-40 years whose monthly income is Rs. 15000/- or less and not a member of EPFO/ESIC/NPS (Govt. funded) can join the PM-SYM Scheme. Under this scheme 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. Under the scheme, the funds towards Government's contribution are provided to LIC being the fund manager. The Statewise details of beneficiaries registered under PM-SYM scheme is at Annexure II.

Contd..3/-

Apart from these schemes, Atal Pension Yojana, Public Distribution System under National Food Security Act, Mahatma Gandhi National Rural Employment Guarantee Act, Deen Dayal Upadhyay Gramin Kaushal Yojana, Pradhan Mantri Awas Yojana, National Social Assistance Programme, Gareeb Kalyan Rojgar Yojana, Mahatma Gandhi Bunkar Bima Yojana, Deen Dayal Upadhyay Antyodaya Yojana, PMSVANidhi, Pradhan Mantri Kaushal Vikas Yojana, are also available to the unorganised workers depending upon their eligibility criteria.

Further, the Government has launched e-Shram portal in August, 2021 with an objective to create National Database of unorganised workers and to facilitate delivery of Social Security Schemes/Welfare Schemes to the unorganised workers. As on 02.08.2022, more than 28 crore unorganised workers have been registered on e-Shram Portal. The State-wise details of unorganised workers registered under e-Shram portal is at Annexure III.

Anneuxre I

ANNEXURE REFERED TO IN REPLY TO PART (c) OF RAJYA SABHA UN-STARRED QUESTION NO. 2160 FOR 04.08.2022 REGARDING "WELFARE OF LANDLESS AGRICULTURE LABOURERS" RASIED BY SHRI IRANNA KADADI

Sl. No. State-wise and Scheme-wise Cumulative Enrolment as on 29.06.2022				
	State/UT	PMJJBY	PMSBY	
1	Andaman & Nicobar Islands	36,107	81,747	
2	Andhra Pradesh	72,29,964	1,69,28,646	
3	Arunachal Pradesh	94,230	1,75,202	
4	Assam	21,73,747	61,48,941	
5	Bihar	62,34,095	1,66,51,031	
6	Chandigarh	83,968	2,70,779	
7	Chhattisgarh	29,30,597	82,60,236	
8	Dadra & Nagar Haveli	50,825	91,803	
9	Daman & Diu	38,289	68,093	
10	Delhi	14,61,022	39,67,479	
11	Goa	1,73,650	3,97,311	
12	Gujarat	46,84,017	1,09,16,075	
13	Haryana	23,19,157	59,78,608	
14	Himachal Pradesh	5,60,015	18,20,397	
15	Jammu & Kashmir	4,61,107	11,27,052	
16	Jharkhand	27,11,249	69,60,770	
17	Karnataka	55,21,316	1,18,47,294	
18	Kerala	11,85,302	58,71,142	
19	Ladakh	12,485	24,540	
20	Lakshadweep	2,919	8,207	
21	Madhya Pradesh	64,27,790	1,87,60,378	
22	Maharashtra	81,48,550	1,93,99,681	
23	Manipur	1,13,597	2,82,847	
24	Meghalaya	1,78,864	3,79,858	
25	Mizoram	1,36,124	2,24,958	
26	Nagaland	99,756	2,55,995	
27	Odisha	37,95,489	1,04,80,969	
28	Puducherry	1,09,449	2,69,565	
29	Punjab	22,27,253	71,06,296	
30	Rajasthan	54,34,511	1,46,84,686	
31	Sikkim	68,811	1,46,690	
32	Tamil Nadu	47,60,091	1,27,87,836	
33	Telangana	43,56,952	1,02,06,943	
34	Tripura	2,74,687	8,64,359	
35	Uttar Pradesh	1,17,98,737	3,88,36,868	
36	Uttarakhand	7,01,480	28,14,180	
37	West Bengal	53,94,980	1,72,06,833	
	Total (Enrolment by PSBs and			
38	Major Private Banks)	9,19,91,182	25,23,04,295	
30	*Others	3,13,31,102	23,23,01,273	
	[Enrolments by Rural			
	Cooperative Banks, Urban			
	Cooperative Banks &			
	Enrolments under Converged			
39	Schemes)	3,90,66,890	3,78,36,248	
Grand Total		13,10,58,072	29,01,40,543	

ANNEXURE II

ANNEXURE REFERED TO IN REPLY TO PART (c) OF RAJYA SABHA UN-STARRED QUESTION NO. 2160 FOR 04.08.2022 REGARDING "WELFARE OF LANDLESS AGRICULTURE LABOURERS" RASIED BY SHRI IRANNA KADADI.

Sl. No.	State/UT	Registration (as on 22.07.2022)
1	HARYANA	9,14,842
2	MAHARASHTRA	6,11,256
3	UTTAR PRADESH	8,81,586
4	GUJARAT	3,77,938
5	BIHAR	2,12,946
6	ODISHA	1,77,840
7	JHARKHAND	1,33,773
8	CHHATTISGARH	2,19,365
9	MADHYA PRADESH	1,61,867
10	RAJASTHAN	3,11,340
11	TAMIL NADU	62,959
12	KARNATAKA	1,48,284
13	ANDHRA PRADESH	1,56,884
14	JAMMU AND KASHMIR	75,736
15	WEST BENGAL	1,08,047
16	PUNJAB	48,414
17	TELANGANA	43,532
18	UTTARAKHAND	36,572
19	HIMACHAL PRADESH	47,085
20	TRIPURA	32,025
21	ASSAM	37,203
22	KERALA	13,787
23	DELHI	10,485
24	MANIPUR	4,808
25	NAGALAND	5,150
26	ANDAMAN AND NICOBAR ISLANDS	2,381
27	CHANDIGARH	5,195
28	MEGHALAYA	4,681
29	LADAKH	1,487
30	PUDUCHERRY	1,487
31	ARUNACHAL PRADESH	3,087
	THE DADRA AND NAGAR HAVELI AND DAMAN	
32	AND DIU	1,616
33	MIZORAM	724
34	GOA	1,706
35	SIKKIM	181
36	LAKSHADWEEP	21
Total		48,56,290

Annexure III

ANNEXURE REFERED TO IN REPLY TO PART (c) OF RAJYA SABHA UN-STARRED QUESTION NO. 2160 FOR 04.08.2022 REGARDING "WELFARE OF LANDLESS AGRICULTURE LABOURERS" RASIED BY SHRI IRANNA KADADI

UTTAR PRADESH	Sl. No.	State/UT	Registration
3 WEST BENGAL 2,55,86,342 4 MADHYA PRADESH 1,63,81,001 5 ODISHA 1,32,80,668 6 MAHARASHTRA 1,28,44,494 7 RAJASTHAN 1,25,52,293 8 JHARKHAND 90,17,574 9 GUJARAT 87,04,332 10 CHHATTISGARH 81,64,397 11 TAMIL NADU 77,66,296 12 ANDHRA PRADESH 71,07,325 13 KARNATAKA 69,10,794 14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRPURA 8,34,204 24 MANIPUR 3,96,010 <td>1</td> <td>UTTAR PRADESH</td> <td>8,29,06,977</td>	1	UTTAR PRADESH	8,29,06,977
4 MADHYA PRADESH 1,63,81,001 5 ODISHA 1,32,80,668 6 MAHARASHTRA 1,28,44,494 7 RAJASTHAN 1,25,52,293 8 JHARKHAND 90,17,574 9 GUJARAT 87,04,332 10 CHHATTISGARH 81,64,397 11 TAMIL NADU 77,66,296 12 ANDHRA PRADESH 71,07,325 13 KARNATAKA 69,10,794 14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27	2	BIHAR	2,83,82,267
5 ODISHA 1,32,80,668 6 MAHARASHTRA 1,28,44,494 7 RAJASTHAN 1,25,52,293 8 JHARKHAND 90,17,574 9 GUJARAT 87,04,332 10 CHHATTISGARH 81,64,397 11 TAMIL NADU 77,66,296 12 ANDHRA PRADESH 71,07,325 13 KARNATAKA 69,10,794 14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 <	3	WEST BENGAL	2,55,86,342
6 MAHARASHTRA 1,28,44,494 7 RAJASTHAN 1,25,52,293 8 JHARKHAND 90,17,574 9 GUJARAT 87,04,332 10 CHHATTISGARH 81,64,397 11 TAMIL NADU 77,66,296 12 ANDHRA PRADESH 71,07,325 13 KARNATAKA 69,10,794 14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 <td>4</td> <td>MADHYA PRADESH</td> <td>1,63,81,001</td>	4	MADHYA PRADESH	1,63,81,001
7 RAJASTHAN 1,25,52,293 8 JHARKHAND 90,17,574 9 GUJARAT 87,04,332 10 CHHATTISGARH 81,64,397 11 TAMIL NADU 77,66,296 12 ANDHRA PRADESH 71,07,325 13 KARNATAKA 69,10,794 14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 20 DELHI 32,30,048 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738	5	ODISHA	1,32,80,668
8 JHARKHAND 90,17,574 9 GUJARAT 87,04,332 10 CHHATTISGARH 81,64,397 11 TAMIL NADU 77,66,296 12 ANDHRA PRADESH 71,07,325 13 KARNATAKA 69,10,794 14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901	6	MAHARASHTRA	1,28,44,494
9 GUJARAT 87,04,332 10 CHHATTISGARH 81,64,397 11 TAMIL NADU 77,66,296 12 ANDHRA PRADESH 71,07,325 13 KARNATAKA 69,10,794 14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNIAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,9,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 26,231 36 LAKSHADWEEP 1,498	7	RAJASTHAN	1,25,52,293
10 CHHATTISGARH 81,64,397 11 TAMIL NADU 77,66,296 12 ANDHRA PRADESH 71,07,325 13 KARNATAKA 69,10,794 14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 37,268 31 MIZORAM 37,268 <td>8</td> <td>JHARKHAND</td> <td>90,17,574</td>	8	JHARKHAND	90,17,574
11 TAMIL NADU 77,66,296 12 ANDHRA PRADESH 71,07,325 13 KARNATAKA 69,10,794 14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 72,512 31 MIZORAM 37,268 32 GOA 37,123 33 ANDAMAN AND NICOBAR ISLANDS 27,933 <td>9</td> <td>GUJARAT</td> <td>87,04,332</td>	9	GUJARAT	87,04,332
12 ANDHRA PRADESH 71,07,325 13 KARNATAKA 69,10,794 14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 <td>10</td> <td>CHHATTISGARH</td> <td>81,64,397</td>	10	CHHATTISGARH	81,64,397
13 KARNATAKA 69,10,794 14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 <t< td=""><td>11</td><td>TAMIL NADU</td><td>77,66,296</td></t<>	11	TAMIL NADU	77,66,296
14 ASSAM 67,05,975 15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	12	ANDHRA PRADESH	71,07,325
15 KERALA 58,83,781 16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	13	KARNATAKA	69,10,794
16 PUNJAB 54,70,044 17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 30 DIU 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	14	ASSAM	67,05,975
17 HARYANA 52,20,868 18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 30 DIU 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	15	KERALA	58,83,781
18 TELANGANA 37,97,652 19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	16	PUNJAB	54,70,044
19 JAMMU AND KASHMIR 33,09,658 20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	17	HARYANA	52,20,868
20 DELHI 32,32,024 21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	18	TELANGANA	37,97,652
21 UTTARAKHAND 29,62,981 22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	19	JAMMU AND KASHMIR	33,09,658
22 HIMACHAL PRADESH 19,12,367 23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	20	DELHI	32,32,024
23 TRIPURA 8,34,204 24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	21	UTTARAKHAND	29,62,981
24 MANIPUR 3,96,010 25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	22	HIMACHAL PRADESH	19,12,367
25 MEGHALAYA 2,30,218 26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	23	TRIPURA	8,34,204
26 NAGALAND 2,15,773 27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	24	MANIPUR	3,96,010
27 PUDUCHERRY 1,75,589 28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	25	MEGHALAYA	2,30,218
28 CHANDIGARH 1,72,738 29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 30 DIU 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	26	NAGALAND	2,15,773
29 ARUNACHAL PRADESH 1,29,901 THE DADRA AND NAGAR HAVELI AND DAMAN AND 72,512 30 DIU 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	27	PUDUCHERRY	1,75,589
THE DADRA AND NAGAR HAVELI AND DAMAN AND 30 DIU 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	28	CHANDIGARH	1,72,738
30 DIU 72,512 31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	29	ARUNACHAL PRADESH	1,29,901
31 MIZORAM 37,268 32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498		THE DADRA AND NAGAR HAVELI AND DAMAN AND	
32 GOA 37,122 33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498		DIU	72,512
33 ANDAMAN AND NICOBAR ISLANDS 27,933 34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	31	MIZORAM	37,268
34 LADAKH 25,806 35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	32	GOA	37,122
35 SIKKIM 16,231 36 LAKSHADWEEP 1,498	33	ANDAMAN AND NICOBAR ISLANDS	27,933
36 LAKSHADWEEP 1,498	34	LADAKH	25,806
	35	SIKKIM	16,231
Total 28,04,72,913	36	LAKSHADWEEP	1,498
	Total		28,04,72,913

Data source: e-SHRAM Dashboard as on 02.08.2022.
